

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3883**  
TO BE ANSWERED ON 02.04.2018

**Guidelines for NCAP**

3883. SHRI HUSAIN DALWAI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has formulated any guidelines for the National Clean Air Programme (NCAP), if so, details of the strategies formulated and if not, the reasons therefor;
- (b) the timeline for implementation and formulation of this programme;
- (c) details of Ministries and stakeholders Government plans to coordinate with, for the scheme; and
- (d) whether Government has allocated any funds for the scheme in the Budget, if not, reason therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**

**(DR. MAHESH SHARMA)**

- (a) The government has formulated National Clean Air Programme (NCAP) as a long term time bound national level strategy to tackle the increasing air pollution problem across the country in comprehensive manner. The overall objective is comprehensive management for prevention, control and abatement of air pollution besides augmenting and evolving effective ambient air quality monitoring network across the country. The NCAP focuses on collaborative and participatory approach covering all sources of pollution and coordination between relevant Central Ministries, State Governments, local bodies and other stakeholders. Hundred (100) non-attainment cities have been selected for formulation and implementation of city specific action plan under NCAP. In addition, the NCAP has many additional peripheral components viz. Technical Assessment Cell, technology support, sharing of international best practices, awareness and capacity building, source apportionment studies, plantation drive, intensive inspection drive etc to support the time bound implementation of NCAP.
- (b) As of now, the Programme is to be financed over three years after which it is expected to become regular part of State level activities.

(c) Stakeholder coordination for enriching the NCAP and for finalization of its implementation strategy is ongoing with State Government, Industry Associations, Civil Societies, Academia and concerned Ministries viz. Ministry of Housing and Urban Affairs, Ministry of Road Transport and Highway, Ministry of Commerce and Industries, Ministry of Petroleum and Natural Gas, Ministry of Rural Development, Ministry of Health and Family Welfare, Ministry of Agriculture and Farmer Welfare etc.

(d) Proposal for allocation of funds in the Budget for NCAP is under consideration.

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